

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 21.11.2014
Court No. : 3
Item No. :13

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7966 OF 2014
WITH PRAYER FOR INTERIM RELIEF

GHAZIABAD DEV. AUTHORITY

...PETITIONER

VERSUS

DEVENDRA KUMAR & ANR.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 03.11.2014 when the Court was pleased to pass the following order:

“List the matter on 21st November, 2014, so as to see that the service is completed in the meantime.”

It is submitted that as per Court's order dated 21.07.2014, fresh show cause notice was issued to both the respondents on 19.08.2014 through registered A.D. post, but neither A.D. cards nor unserved covers have been received back so far.

Service of show cause notice is not complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 19th day of November, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Devesh Kumar, Advocate

ASSISTANT REGISTRAR